

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 43 of 2011 &
IA No. 123 of 2011, IA No. 183 of 2011 & IA No. 195 of 2011**

Dated : 30th September, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Himachal Pradesh State
Electricity Board**

....Appellant(s)

Versus

**M/s Jaiprakash Power
Ventures Limited & Ors.**

...Respondent (s)

Counsel for the Appellant (s): Mr. R.K. Mehta, Mr. Antaryami Upadhayay
and Mr. David A.

Counsel for the Respondent (s) : Mr. S.B. Upadhyay, Sr. Advocate, Mr. Pawan
Upadhyay and Mr. Jayesh Gaurav

ORDER

Post the matter for further hearing on **19th October, 2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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